

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1549
ANSWERED ON:22.03.2012
DISTRIBUTION OF LAND
Sainuji Shri Kowase Marotrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the distribution of land is not equal in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to Nationalize the land by taking any effective step for equal distribution of land in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

- (a) Yes, sir
- (b): A statement giving the percentage distribution of households and areas owned over five broad classes in 17 major States from Report No. 491 of NSS 59th Round Survey (January-December 2003) is at Annexure.
- (c) to (e): Land and its management are under the exclusive legislative and administrative jurisdiction of the States as provided in Entry No.18 of List II (State List) of the Seventh Schedule to the Constitution. However, different States have enacted their own laws relating to land ceiling to ensure equitable distribution of the land. At present, there is no proposal under consideration at the Central level to nationalize the 'land and its management'.